

tral Study-Team once again to the State to review the situation afresh. The expenditure limit for April, 1988 to July, 1988 should be fixed at Rs. 497.86 crores, and for November 1987 to March, 1988 the amount of Rs. 89 crores due to the State Government should be sanctioned immediately by the Centre.

[English]

- (II) **Need to ensure that teachers selected for Navodaya Schools had no political affiliation.**

SHRI IRAMA RAI(Kasargod): Opening of Navodaya Schools under New Education Policy is hailed by all sections of people with progressive outlook. At least some of the brilliant children of rural areas belonging to economically and socially backward families are provided an opportunity to come up in life. While selecting teachers for these schools, those who have no political affiliations should only be selected. Since the Government is spending crores of rupees on this project, I request the Central Government to give proper attention in the selection of teachers after proper screening, so that the money on this project is properly utilized.

- (III) **Hospitals Sun by the Dandakaranya Authority.**

SHRI K. PRADHANI (Nowrangpur): Dandakaranya Project started the rehabilitation work of refugees from East Pakistan in 1962 and is now at winding up stage both in Orissa and Madhya Pradesh areas today. In Koraput and Bastar District the Dandakaranya Authority established a large number of hospitals in the project area and Malkangiri, Umerkote, Maithili and Kondagan had very good hospitals with good equipment and staff which were much superior to any district hospital of the States. The people of these areas, both refugees and local have enjoyed the services of these hospitals for

about 25 years and now the government is going to handover these hospitals to State Governments concerned. There is lot of difference between the standards of these hospitals and the local hospitals and therefore the people of this area have repeatedly requested the Government of India not to transfer these hospitals to States, as proposed on 1.4.88, Government of India is willing to pay the maintenance cost of these hospitals for next five years. The people of this area apprehend that as soon as these hospitals are handed over to State Governments the standard of these hospitals. Will go down.

I, therefore, request the Union Government to allow the hospitals to function independently under the supervision of one senior most Medical Officer as a drawing and disbursing officer for all the hospitals in the project area to maintain the existing standard of these hospitals at least for another five years before these are handed over to State Governments concerned.

12.12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[Translation]

- (iv) **Need to give financial assistance to Bihar for road repairs in Purnea district**

SHRIMATI MADHUREE SINGH (Purnea): Mr. Speaker, Sir, I want to raise the following matter under Rule 377:-

My constituency Purnea is the oldest district of Bihar. But even after 40 years Independence, this district has remained backward in many respects. The recent floods have nullified whatever progress the district had made, particularly, in respect of roads, which are badly affected. The Central Government is well aware of the flood situ-